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CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Review Application No. 99 of 2003

In

Original Application No. 824 of 2003

Allahabad this the 21 day of Oct 2003

Hon'ble Mr.A.K. Bhatnagar, Member(J)

1. Union of India through Secretary, Ministry of Communication, Department of Posts, New Delhi.
2. Chief Post Master General, U.P. Circle, Lucknow.
3. Post Master General, Kanpur Range, Lucknow.
4. Chief Post Master, Kanpur Head Post Office, Kanpur.

Applicants

By Advocate Shri Satish Chaturvedi

Versus

Mohd. Salim, S/o Late Shri Mohd. Yaqub, R/o L-12/18, K.D.A. Colony, Jajmau, District Kanpur.

Respondent

O R D E R

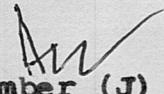
Through this review application, review of the order dated 05.09.2003 has been sought.

2. After perusal of the review application, no good ground has been found to review the order. By the order dated 05.09.2003, only a direction was given to the respondents to decide the pending representation of the applicant dated 26.06.2003

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within a period of 3 months by a reasoned and speaking order. The scope of review is very limited and I do not find any error apparent on the face of record. The review application is not maintainable in law as well as on facts. The review application is accordingly rejected.


Member (J)

/M.M./